

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/318(KB)2021
IA(I.B.C)/543(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	IFCI LIMITED VS RAMESH CHANDRA BARDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Ashok Kumar Agarwal, RP

Mr. Debasish Chakraborti, Adv.] for the Financial Creditor
Mr. S. Chakraborty, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Heard the Ld. Counsel Mr. S. Chakraborty appearing for the Assignee, for continuation of arguments list this matter **on 07.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**